

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11225/2024 BLAPL/3640/2024	SAMBIT PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	BOUDH /88 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000096/2024
2	D-BLAPL/10980/2024 BLAPL/3641/2024	CHANDAN MALLICK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	INFOVALLY UPD BHUBANESWAR /102 JMFC, JATNI(Khordha) GR/0000228/2023
3	D-BLAPL/11234/2024 BLAPL/3642/2024	BISIKESAN MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/000008/2024
4	D-BLAPL/6053/2024 BLAPL/3643/2024	MUCHUKUNDA MUDULI VS STATE OF ODISHA	AMIT BISWAL VS	PARJANG /520 /2022 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000168/2023
5	D-BLAPL/11256/2024 BLAPL/3644/2024	MANOJ KUMAR SAHOO @ MAHANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	Maitri Vihar PS /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000006/2024
6	D-BLAPL/8222/2024 BLAPL/3645/2024	TAPAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /93 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000092/2023
7	D-BLAPL/11524/2024 BLAPL/3646/2024	AJITA RAITA VS STATE OF ODISHA	AMIT BISWAL VS	GUDARI /17 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000029/2024
8	D-BLAPL/9663/2024 BLAPL/3647/2024	PROBADHA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHADEV KHUNTA /60 /2015 O.P.I.D,BALASORE(Baleshwar) CT/0000005/2015
9	D-BLAPL/9787/2024 BLAPL/3648/2024	SUMANTA BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /143 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000419/2024
10	D-BLAPL/10517/2024 BLAPL/3649/2024	PRASANTA KUMAR TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /317 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000038/2023
11	D-BLAPL/10034/2024 BLAPL/3650/2024	BIDHAN CHANDRA RAY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PATTAMUNDAI RURAL PS /442 /2023 A.D.J.,KENDRAPARA(Kendrapara) ST/0000259/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/11407/2024 BLAPL/3651/2024	UMESH SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /96 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000042/2023
13	D-BLAPL/11567/2024 BLAPL/3652/2024	MINA @ SASHIKALA PANDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHADEV KHUNTA /350 /2023 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000014/2024
14	D-BLAPL/11066/2024 BLAPL/3653/2024	TUHIN SARKAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /210 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000012/2024
15	D-BLAPL/10986/2024 BLAPL/3654/2024	UMESH SINGH@JITU VS STATE OF ODISHA	DEVASHIS PANDA VS	BISRA /1 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000008/2024
16	D-BLAPL/11277/2024 BLAPL/3655/2024	SAMBHU @ SAMBHUNATH NAIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	KULIANA /116 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000007/2024
17	D-BLAPL/11257/2024 BLAPL/3656/2024	MD.ZUBER@MD.ZUBER ANIS SAYYED VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BEGUNIA P.S. /198 /2021 1ST ADJ CUM SPL.JUDGE,KHURDA(Khorda) TR/0000142/2021
18	D-BLAPL/11286/2024 BLAPL/3657/2024	JANARDAN MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /47 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000038/2024
19	D-BLAPL/11282/2024 BLAPL/3658/2024	RABINDRA NATH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000176/2024
20	D-BLAPL/11290/2024 BLAPL/3659/2024	RABINDRA SETHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BHANJANAGAR /21 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000221/2023
21	D-BLAPL/11325/2024 BLAPL/3660/2024	JIT@JITA MAHANANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	TITILAGARH /149 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000017/2024
22	D-BLAPL/11322/2024 BLAPL/3661/2024	KUSA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /178 /2014 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000067/2021
23	D-BLAPL/11283/2024	DEBEN KHORA @ KANA @ DEBENDRA KHARA	RAJIB LOCHAN PATTNAIK	MACHHKUND /127 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3662/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/0000117/2023
24	D-BLAPL/11276/2024 BLAPL/3663/2024	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /29 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj)
25	D-BLAPL/11374/2024 BLAPL/3664/2024	ELABANTA PATRA VS STATE OF ODISHA	SUJATA JENA VS	Spl/0000003/2024 GOCHHAPADA /152 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
26	D-BLAPL/11266/2024 BLAPL/3665/2024	D.GOPI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /239 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
27	D-BLAPL/9498/2024 BLAPL/3666/2024	NARANA SAHU @ NARAYAN CH. SAHOO VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	GR/0000372/2024 AGARAPADA /78 /2022 DISTRICT & SESSIONS JUDGE,BHADRAK
28	D-BLAPL/11376/2024 BLAPL/3667/2024	SANTOSH RANA VS STATE OF ODISHA	SUJATA JENA VS	ST/0000240/2022 GOCHHAPADA /152 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
29	D-BLAPL/11274/2024 BLAPL/3668/2024	RAMA PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000120/2023 KODALA /269 /2018 ADJ,KODALA(Ganjam)
30	D-BLAPL/10658/2024 BLAPL/3669/2024	NIRANJAN BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	ST/0000121/2020 KUCHINDA /109 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G
31	D-BLAPL/11062/2024 BLAPL/3670/2024	KAMALAKANTA BARIK VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	GR/0000241/2024 CHAULIAGANJA /165 /2023 J.M.F.C.(IV),CUTTACK(Cuttack)
32	D-BLAPL/10957/2024 BLAPL/3671/2024	ABHAY SWAIN VS STATE OF ODISHA	GOURAV MOHANTY VS	GR/0000672/2023 KHARABEL NAGAR P.S. /167 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
33	D-BLAPL/11361/2024 BLAPL/3672/2024	AMARNATH BISI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TR/0000186/2024 KOMNA PS /81 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada)
34	D-BLAPL/11261/2024 BLAPL/3673/2024	TAPAN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	Sa/0000014/2024 CYBER CRIME AND ECONOMIC OFFENSES NYAYADHIKARI,GHASIPURA(Kendujhar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

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35	D-BLAPL/9474/2024 BLAPL/3674/2024	STATE OF ODISHA IMTIYAZ HUSSEIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	GR/0000150/2024 JHUMPURA /66 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Khordha) GR/0000216/2024
36	D-BLAPL/9692/2024 BLAPL/3675/2024	ADIMUL HOSSAIN KHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURUNABAZAR /96 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000040/2024
37	D-BLAPL/11050/2024 BLAPL/3676/2024	DUSMANTA PRADHAN @ DUSHA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUNDHEIGOLA /227 /2023 DISTRICT AND SESSIONS JUDGE,DEOGHAR ST/0000143/2023
38	D-BLAPL/10964/2024 BLAPL/3677/2024	CHANDAN @ SANTANU TARINI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANAPUR P.S. /95 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000137/2024
39	D-BLAPL/11275/2024 BLAPL/3678/2024	SONU MUNI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KHALLIKOTE /220 /2024 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000008/2024
40	D-BLAPL/11027/2024 BLAPL/3679/2024	SIGIDANU RAJINDRA DORA @ RAJENDRA DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /626 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000071/2023
41	D-BLAPL/11454/2024 BLAPL/3680/2024	DILLIP BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIMAPADA /237 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000664/2022
42	D-BLAPL/9544/2024 BLAPL/3681/2024	RANJIT KUMAR DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000069/2023
43	D-BLAPL/9840/2024 BLAPL/3682/2024	RAMESH PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /137 /2014 A.D.J.,BHUBANESWAR(Khordha) CT/0000066/2023
44	D-BLAPL/10904/2024 BLAPL/3683/2024	ABDUL JAWED KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CYBER CRIME AND E.O, BALASORE /8 S.D.J.M.,BALASORE(Baleshwar) CT/0000262/2024
45	D-BLAPL/11070/2024 BLAPL/3684/2024	SIBUN@SUJIT KUMAR PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALASORE TOWN /110 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000287/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

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46	D-BLAPL/8083/2024 BLAPL/3685/2024	PABITRA CHORCHI @ KRUSHNA VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /191 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/000018/2022
47	D-BLAPL/11356/2024 BLAPL/3686/2024	MOTIN @ AJAY MALLIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /110 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000287/2024
48	D-BLAPL/10811/2024 BLAPL/3687/2024	ASANTA GURU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /189 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000028/2024
49	D-BLAPL/10965/2024 BLAPL/3688/2024	JITENDRA PALEI@JITU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHARABEL NAGAR P.S. /153 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003114/2022
50	D-BLAPL/11431/2024 BLAPL/3689/2024	SALMAN KHAN @ KHALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /126 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000025/2024
51	D-BLAPL/10135/2024 BLAPL/3690/2024	P. MANIKHANDAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /28 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000054/2024
52	D-BLAPL/9884/2024 BLAPL/3691/2024	SUSANTA KUMAR DHALASAMANTA@SUSHANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /29 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000041/2017
53	D-BLAPL/11451/2024 BLAPL/3692/2024	BHOKILALA @ RABI SUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /339 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001900/2023
54	D-BLAPL/11434/2024 BLAPL/3693/2024	MADHU KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /118 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000105/2023
55	D-BLAPL/10808/2024 BLAPL/3694/2024	PAYAL SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000026/2024
56	D-BLAPL/11561/2024 BLAPL/3695/2024	PABITRA PATRA VS STATE OF ODISHA	BISWOJEET LENKA VS	BASUDEVPUR /90 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000025/2024
57	D-BLAPL/11555/2024	USHARANI BARIK	MOHAMMAD AKRAM	KHANDAGIRI P.S. /581 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3696/2024	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001751/2023
58	D-BLAPL/11453/2024 BLAPL/3697/2024	PANA SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000222/2022
59	D-BLAPL/10770/2024 BLAPL/3698/2024	NILANCHALA DASARATHI PANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHURDA ROAD G.R.P.S. /30 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000148/2024
60	D-BLAPL/10814/2024 BLAPL/3699/2024	DURGASI BALEYA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /392 /2022 3RD ADDL.SESION JUDGE CUM SPL.JU ST/0000204/2023
61	D-BLAPL/11545/2024 BLAPL/3700/2024	NARENDRA BEHERA@TIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /825 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kho TR/0000131/2023
62	D-BLAPL/11512/2024 BLAPL/3701/2024	NARESH BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /61 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000012/2024
63	D-BLAPL/11583/2024 BLAPL/3702/2024	VIKASH KUMAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000007/2024
64	D-BLAPL/11587/2024 BLAPL/3703/2024	TAPAN KUMAR PRUSTY VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUAKHIA /380 /2023 A.D.J.,JJPUR(Jajapur) CT/0000064/2024
65	D-BLAPL/11566/2024 BLAPL/3704/2024	GIRIDHARI BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /205 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000178/2024
66	D-BLAPL/11580/2024 BLAPL/3705/2024	KESHAB BINDHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /119 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000113/2023
67	D-BLAPL/11539/2024 BLAPL/3706/2024	MANAS RANJAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SUNDARGARH SADAR /268 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAR GR/0001011/2023
68	D-BLAPL/11355/2024 BLAPL/3707/2024	DEBA BEHER VS	BIRAJA PRASAD NANDA VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

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69	D-BLAPL/11294/2024 BLAPL/3708/2024	STATE OF ODISHA MANAS KUMAR JENA @ NILU VS	S.S.RAY (2) VS	Spl/0000005/2024 KHURDA ROAD G.R.P.S. /25 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR
70	D-BLAPL/11248/2024 BLAPL/3709/2024	STATE OF ODISHA PRATAP KULDEEP VS	ARIJEET MISHRA VS	TR/0000121/2024 JEYPORE TOWN /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
71	D-BLAPL/11357/2024 BLAPL/3710/2024	STATE OF ODISHA SOURAV MAITY VS	SAPAN KUMAR LENKA VS	GR/0000375/2023 SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
72	D-BLAPL/11288/2024 BLAPL/3711/2024	STATE OF ODISHA HABIBUR RAHMAN VS	RAJIB LOCHAN PATTNAIK VS	CT/0001729/2023 UMERKOTE /346 /2023 J.M.F.C,UMERKOTE(Nabarangapur)
73	D-BLAPL/11320/2024 BLAPL/3712/2024	STATE OF ODISHA BASUDEV PRADHAN VS	SURYAKANTA DWIBEDI VS	GR/0000565/2023 BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir)
74	D-BLAPL/11368/2024 BLAPL/3713/2024	STATE OF ODISHA LALIT BAG VS	AKSHAYA KUMAR SAHOO VS	SC/0000047/2022 SINAPALI /104 /2024 J.M.F.C.,SINAPALI(Nuapada)
75	D-BLAPL/11299/2024 BLAPL/3714/2024	STATE OF ODISHA BABINA @ SUDHANSU BEHERA VS	DEEPAK KU SAHOO VS	CT/0000102/2024 KENDRAPARA /187 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrap
76	D-BLAPL/10815/2024 BLAPL/3715/2024	STATE OF ODISHA M. SANKAR @ MADDILA SANKAR VS	CHANDAN SAMANTARAY VS	Spl/0000058/2023 JARADA /392 /2022 3RD ADDL.SESION JUDGE CUM SPL.J
77	D-BLAPL/10813/2024 BLAPL/3716/2024	STATE OF ODISHA SUSIL KUMAR DHALSAMANTA VS	CHANDAN SAMANTRAY VS	ST/0000204/2023 CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK
78	D-BLAPL/11332/2024 BLAPL/3717/2024	STATE OF ODISHA ASHIM BISWAS@HALDAR VS	TUKUNA KUMAR MISHRA VS	ST/0000119/2017 UMERKOTE /209 /2020 ADJ,UMERKOTE(Nabarangapur)
79	D-BLAPL/11295/2024 BLAPL/3718/2024	STATE OF ODISHA JAY PRAKASH GUPTA VS STATE OF ODISHA	ADITI HOTA VS	TR/0000031/2020 DHENKANAL TOWN /980 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

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80	D-BLAPL/11360/2024 BLAPL/3719/2024	DHIRAJ KUMAR ROUT VS STATE OF ODISHA	SUBRATA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/000007/2024
81	D-BLAPL/11634/2024 BLAPL/3720/2024	SANTOSH KUMAR SAMAL @ KANHA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NIMAPADA /402 /2023 SPECIAL JUDGE, PURI(Puri) TR/000001/2024
82	D-BLAPL/10977/2024 BLAPL/3721/2024	DEEPAK KUMAR DIGAL @ LULU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPECIAL CRIME UNIT /11 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000533/2023
83	D-BLAPL/11324/2024 BLAPL/3722/2024	GOBARDHAN PATRA@PATRO VS STATE OF ODISHA	TAPAN JYOTI PANI VS	LAXMISAGAR P.S. /9 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000017/2023
84	D-BLAPL/10697/2024 BLAPL/3723/2024	SASANKA @ SUSANKAR RAY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /89 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000037/2023
85	D-BLAPL/11326/2024 BLAPL/3724/2024	RAJU MUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	TITILAGARH /149 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000017/2024
86	D-BLAPL/10771/2024 BLAPL/3725/2024	DINESH KUMAR SETHY @ BABU @ KRISHNA DAS VS STATE OF ODISHA	DEBASNAN DAS VS	CYBER CRIME AND ECONOMIC OFFEN SPECIAL COURT,CUTTACK(Cuttack) Spl/0000154/2022
87	D-BLAPL/11163/2024 BLAPL/3726/2024	KHYAMANIDHI MEHER VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TUREIKELA /62 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000169/2024
88	D-CMAPL/12987/2024 CMAPL/104/2024	JALANDHAR ROUT VS OUAT, BBSR, KHURDA	ADV. VS	// () //
89	D-CMAPL/14659/2024 CMAPL/105/2024	BABULI CHARAN SETHY VS OUAT,	ADV VS	// () //
90	D-CMAPL/9954/2024 CMAPL/106/2024	HAMIDA BEGUM VS STATE BANK OF INDIA	RAVI RAJ JAISWAL VS	// () //
91	D-CMP/13080/2024	BIMAL CHANDRA HARICHANDAN	RAMESH KUMAR SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/388/2024	VS AMIT KUMAR HARICHANDAN	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001653/2022
92	D-CMP/16926/2024 CMP/389/2024	PALLAVI PRAKASH CHANDRA PATNAIK @ PALLAVI PATNAIK VS MANORAJAN PATNAIK	PRAFULLA KUMAR LENKA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cutt CS/0000286/2013
93	D-CMP/16110/2024 CMP/390/2024	SHYAM SUNDAR MOHARANA VS SUNIL KUMAR SAHOO	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CMA/0000073/2023
94	D-CMP/15372/2024 CMP/391/2024	MANAS MOHARANA VS JYOSTNA BHOI	GOUTAM CHARAN ROUT VS	// 2ND ADJ,CUTTACK(Cuttack) Fao/0000035/2020
95	D-CMP/12723/2024 CMP/392/2024	ALEKHA MOHAPATRA VS STATE OF ODISHA	NIRANJAN RAUT VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Intest/0000021/2021
96	D-CMP/16743/2024 CMP/393/2024	BRAHMANANDA BISWAL VS RATIKANTA PRADHAN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000038/2021
97	D-CMP/13002/2024 CMP/394/2024	DILLIP KUMAR MOHANTY VS MADHUSUDAN MOHANTY	SAIBRATA RATH VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000088/2023
98	D-CMP/14561/2024 CMP/395/2024	SURESH CHANDRA PADHAN VS GIRIJA KUMAR MOHAPATRA	AKASH KUMAR PATAJOSHI VS	// SR. CIVIL JUDGE (WOMEN'S COURT) B CS/0000020/2022
99	D-CONTC/16822/2024 CONTC/3028/2024	NIRANJAN SAHU VS ASWATHY S, I.A.S	ADV VS	// () //
100	D-CONTC/16798/2024 CONTC/3029/2024	JAYAPRAKASH PANI VS ANU GARG, I.A.S.	ADV VS	// () //
101	D-CONTC/16688/2024 CONTC/3030/2024	JUGAL KISHORE SAHU VS ASWATHY S, I.A.S.	ADV VS	// () //
102	D-CONTC/16683/2024 CONTC/3031/2024	KAILASH CHANDRA BEHERA VS	ADV VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		ASWATHY S, I.A.S.		//
103	D-CONTC/16689/2024 CONTC/3032/2024	GAGAN BIHARI SATAPATHY VS	ADV VS	// ()
		ASWATHY S, I.A.S.		//
104	D-CONTC/16681/2024 CONTC/3033/2024	SANGRAM KESHAREE PATI VS	ADV VS	// ()
		ASWATHY S, I.A.S.		//
105	D-CONTC/16686/2024 CONTC/3034/2024	BALARAM SAHOO VS	ADV VS	// ()
		ASWATHY S, I.A.S.		//
106	D-CONTC/15507/2024 CONTC/3035/2024	SANDHYA JENA VS	KAUSHAL HUSSAIN VS	// ()
		DEBABRATA SAHOO, O.A.S. (I)(SB)		//
107	D-CONTC/15573/2024 CONTC/3036/2024	GURU CHARAN BAL VS	ADV. VS	// ()
		RAJESH CHANDRA MOHANTY, SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION I, CUTTACK		//
108	D-CONTC/15570/2024 CONTC/3037/2024	SUMITRA SAHOO VS	ADV VS	// ()
		SRIKANTA KUMAR PARIJA, O.A.S.(JB)		//
109	D-CONTC/15633/2024 CONTC/3038/2024	JYOTIRMAYEE PANDA VS	ADV. VS	// ()
		SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ODISHA		//
110	D-CONTC/16414/2024 CONTC/3039/2024	DEBAKALYANI JENA VS	ADV. VS	// ()
		RABIN CHARCHIL MISHRA, TAHASILDAR, RANAPUR, NAYAGARH		//
111	D-CONTC/15293/2024 CONTC/3040/2024	PRAVAT KUMAR SAHOO VS	AMITAV TRIPATHY VS	// ()
		B.PRASANTA KUMAR REDDY, DIRECTOR OF INDUSTRIES, ODISHA		//
112	D-CONTC/15385/2024 CONTC/3041/2024	PRASANNA KUMAR SETHI VS	ADV. VS	// ()
		DEBASIS BEHERA, ZONAL MANAGER, INDUSIND BANK, BIJAYACHANDRAPUR, JAGATSINGHPUR		//
113	D-CONTC/14818/2024 CONTC/3042/2024	MADHUSUDAN JENA VS	ADV VS	// ()
		PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/14746/2024 CONTC/3043/2024	SK. QUAMRUDDIN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/13075/2024 CONTC/3044/2024	PRAMOD KUMAR NAYAK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/16060/2024 CONTC/3045/2024	ABHIMANYU PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
117	D-CONTC/16224/2024 CONTC/3046/2024	DILIP SRICHANDAN VS MITALI PATRA, O.A.S.	ADV VS	// 0 //
118	D-CONTC/15815/2024 CONTC/3047/2024	MINATIRANI PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/15820/2024 CONTC/3048/2024	SULOCHANA SETHY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/15822/2024 CONTC/3049/2024	SUJATA DAS@SAHOO VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/15811/2024 CONTC/3050/2024	GOURHARI PANIGRAHI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/16226/2024 CONTC/3051/2024	SUSHAMA SWAIN VS SUMIT R. AWASTY, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/15404/2024 CONTC/3052/2024	SNEHANJALI MISHRA VS DR. KUBER CHANDRA MAHANTA, C.D.M. AND PUBLIC HEALTH OFFICER, BALANGIR	ADV VS	// 0 //
124	D-CONTC/16309/2024 CONTC/3053/2024	BINODINI SENAPATI VS PURNA CHANDRA SETHY, D.E.O, MAYURBHANJ	ADV VS	// 0 //
125	D-CONTC/16306/2024	BINODINI SENAPATI	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3054/2024	VS PURNA CHANDRA SETHY, D.E.O, MAYURBHANJ	VS	0 //
126	D-CONTC/16841/2024 CONTC/3055/2024	SMITA BERUKU VS SANJAY KUMAR BANSAL, I.P.S.	ADV VS	// 0 //
127	D-CONTC/16769/2024 CONTC/3056/2024	DR. J.SOMESWAR RAO VS SHALINI PANDIT, COMMNR. CUM SECY. DEPT. OF HEALTH AND F.W	NITISH KUMAR MISHRA VS	// 0 //
128	D-CONTC/17003/2024 CONTC/3057/2024	PURANDAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
129	D-CONTC/16997/2024 CONTC/3058/2024	SURESH CHANDRA NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
130	D-CONTC/16996/2024 CONTC/3059/2024	RAMBHABATI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
131	D-CONTC/16991/2024 CONTC/3060/2024	DEVENDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
132	D-CONTC/16989/2024 CONTC/3061/2024	HARIRAM PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
133	D-CONTC/16986/2024 CONTC/3062/2024	BHISMA DEV KALO VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
134	D-CONTC/16984/2024 CONTC/3063/2024	ALEKHA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
135	D-CONTC/16981/2024 CONTC/3064/2024	BHIMASEN PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
136	D-CONTC/16979/2024 CONTC/3065/2024	CHANDRASEKHAR PATEL VS	ADV VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/16973/2024 CONTC/3066/2024	VISHAL KUMAR DEV, I.A.S. MANABHANJAN NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// // ()
138	D-CONTC/16970/2024 CONTC/3067/2024	DURYODHAN NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// // ()
139	D-CONTC/17289/2024 CONTC/3068/2024	SUBHADINI DAS @ SUBHADINI BEHERA VS PUNAM MOHAPATRA, O.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// // ()
140	D-CONTC/12014/2024 CONTC/3069/2024	PRAMOD KHORA VS DR.SUDHANSHU SARANGI, DIRECTOR GENERAL CIVIL AVIATION AND FIRE SERVICE, BUXIBAZAR, CUTTACK	adv VS	// // ()
141	D-CONTC/12013/2024 CONTC/3070/2024	NAKULA MAJHI VS DR. SUDHANSHU SARANGI, D.G. CIVIL AVIATION AND FIRE SERVICE	ADV. VS	// // ()
142	D-CONTC/12010/2024 CONTC/3071/2024	BHAGIRATHI MAJHI VS DR. SUDHANSHU SARANGI, D.G. CIVIL AVIATION AND FIRE SERVICE	ADV. VS	// // ()
143	D-CONTC/16584/2024 CONTC/3072/2024	SADHU SAHU VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	HEMANTA KUMAR MOHANTA VS	// // ()
144	D-CONTC/16377/2024 CONTC/3073/2024	SURENDRA BHUYAN VS ASWATHY S., I.A.S.	ADV. VS	// // ()
145	D-CONTC/16374/2024 CONTC/3074/2024	AMIYA KUMAR BISWAL VS ASWATHY S, I.A.S.	ADV. VS	// // ()
146	D-CONTC/16375/2024 CONTC/3075/2024	SURENDRA MALIK VS ASWATHY S, I.A.S.	ADV. VS	// // ()
147	D-CONTC/17000/2024 CONTC/3076/2024	PRAMODA NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/16976/2024 CONTC/3077/2024	RAMARANI PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
149	D-CONTC/17048/2024 CONTC/3078/2024	JITENDRIYA SATAPATHY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/17074/2024 CONTC/3079/2024	MOHAN BARIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
151	D-CONTC/16531/2024 CONTC/3080/2024	BASANTA KUMAR SWAIN VS DEBAJANI SINGH, PRINCIPAL CUM SECY. OF GOVERNING BODY OF SATHYA SAI COLLEGE FOR WOMEN, BBSR	ADV. VS	// 0 //
152	D-CONTC/16666/2024 CONTC/3081/2024	AKSHAYA KUMAR MAHARANA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/16302/2024 CONTC/3082/2024	SUBASH CHANDRA BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.	ADV VS	// 0 //
154	D-CONTC/16671/2024 CONTC/3083/2024	MANOJ KUMAR DASH VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/16669/2024 CONTC/3084/2024	KUMUDA CHANDRA SAMAL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
156	D-CONTC/17072/2024 CONTC/3085/2024	MANMOHAN TRIPATHY VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
157	D-CONTC/16300/2024 CONTC/3086/2024	SUBHASHREE ACHARYA VS ROOPA ROSHAN SAHOO, I.A.S.	ADV VS	// 0 //
158	D-CONTC/17238/2024 CONTC/3087/2024	BISWAJIT KUANR VS SASWAT MISHRA, PRINCIPAL SECY., TO GOVT. MICRO SMALL MEDIUM ENTERPRISES DEPT.	SAGARIKA SAHOO VS	// 0 //
159	D-CONTC/15622/2024	ROJALI PARIDA	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3088/2024	VS	VS	()
160	D-CONTC/15869/2024	BASANTA KUMAR SINGHA, SUPDT. OF POST OFFICE, MAYURBHANJ DIVISION		//
	CONTC/3089/2024	SAYED KAMAR ALLI	AJAY KUMAR TRIPATHY	//
		VS	VS	()
161	D-CONTC/16772/2024	DISTRICT EDUCATION OFFICER, CUTTACK		//
	CONTC/3090/2024	DR.PRAFULLA KUMAR PANDA	ADV	//
		VS	VS	()
162	D-CONTC/16428/2024	KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY		//
	CONTC/3091/2024	PRADIPTA KUMAR PANDA	ADV	//
		VS	VS	()
163	D-CONTC/16329/2024	SACHIN PAWAR, I.A.S.		//
	CONTC/3092/2024	SRIKUMAR SUKLA	KISHORE KUMAR MISHRA	//
		VS	VS	()
164	D-CONTC/16521/2024	PRAKASH KUMAR PATI, DY. DIRECTOR GENERAL (ENGG), ALL INDIA RADIO, CUTTACK		//
	CONTC/3093/2024	BRAJA KISHORE DAS	ADV.	//
		VS	VS	()
165	D-CONTC/16551/2024	NIBEDITA PANI, D.E.O., JAJPUR		//
	CONTC/3094/2024	DAKSHYA KUMAR DASH	ADV.	//
		VS	VS	()
166	D-CRLA/11229/2024	ANU GARG, I.A.S.		//
	CRLA/367/2024	SUSIL MAHANANDIA	BIBHUTI RANJAN MOHANTY	BAUNISUNI /90 /2020
		VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
167	D-CRLA/11370/2024	STATE OF ODISHA		Spl/000019/2020
	CRLA/368/2024	MITHUN @ PRADEEP NAYAK @ NAIK	RAJALAXMI BISWAL	RENGALI DAM SITE /109 /2014
		VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug)
168	D-CRLA/11138/2024	STATE OF ODISHA		Spl/0000112/2014
	CRLA/369/2024	SIMANCHAL CHOWDHURY	BISWAJIT RANJAN TRIPATHY	//0
		VS	VS	NYAYADHIKARI GRAM NYAYALAYA,
169	D-CRLA/11201/2024	STATE OF ODISHA		ICC/000035/2017
	CRLA/370/2024	BAISHNAMBA @ BAISNABA MAHANTA @ BAISTHAMBA CHARAN MOHANTA	SANDEEP RAJ PANDA	KEONJHAR SADAR /165 /2023
		VS	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar)
170	D-CRLA/11359/2024	STATE OF ODISHA		Spl/000021/2023
	CRLA/371/2024	KHAGESWAR KABI	AKSHAYA KUMAR SAHOO	CUTTACK VIGILANCE /7 /2013
		VS	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLA/9681/2024 CRLA/372/2024	STATE OF ODISHA(VIG.) SANJAY BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	TR/0000073/2013 SALIPUR /56 /2021 A.D.J. SALIPUR(Cuttack) ST/0000016/2021
172	D-CRLA/11778/2024 CRLA/373/2024	SANJAY KUMAR NAIK @ NAYAK VS STATE OF ODISHA	DEBABRATA DASH VS	KEONJHAR SADAR /438 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000042/2021
173	D-CRLA/11398/2024 CRLA/374/2024	MAHESH ATAKA VS STATE OF ODISHA	ANIRUDHA DAS VS	K.SINGHPUR /61 /2014 A.D.J.,RAYGADA(Rayagada) CT/0000017/2019
174	D-CRLA/11783/2024 CRLA/375/2024	GOBARDHANA MUNDA VS STATE OF ODISHA	DEBABRATA DASH VS	DAITARI /21 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000022/2020
175	D-CRLA/11559/2024 CRLA/376/2024	SAROJ KUMAR PANDA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	KORAPUT VIGILANCE /13 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000013/2011
176	D-CRLA/9972/2024 CRLA/377/2024	SHIBA PRASAD SINGH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	CHOUDWAR /266 /2015 PRESIDING OFFICER,DESIGNATED CO CT/0000012/2018
177	D-CRLLP/9957/2024 CRLLP/14/2024	STATE OF ODISHA VS SUKANTA KUMAR DEHURY	SANGRAM JENA S.C., VIGILANCE VS	SAMBALPUR VIGILANCE /40 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000015/2016
178	D-CRLLP/7307/2024 CRLLP/15/2024	STATE OF ODISHA VS PRASANT KUMAR PATNAIK	SANGRAM DAS (S.C.VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /54 /2015 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000035/2015
179	D-CRLLP/7843/2024 CRLLP/16/2024	STATE OF ODISHA VS DEEPAK KUMAR RATH	SANGRAM DAS (S.C. VIGILANCE) VS	KORAPUT VIGILANCE /42 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000042/2011
180	D-CRLMC/11004/2024 CRLMC/1344/2024	BHAGIRATHI NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	NAUGAON /58 /2009 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000106/2009
181	D-CRLMC/11169/2024 CRLMC/1345/2024	MAHESWAR SETHY @ SETHI VS STATE OF ODISHA	ASISH MISHRA VS	TELKOI /66 /2006 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000125/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/5568/2024 CRLMC/1346/2024	NARAYAN PANDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /86 /2010 S.D.J.M.,PURI(Puri) GR/0000827/2010
183	D-CRLMC/6538/2024 CRLMC/1347/2024	SANTOSH NAIR VS STATE OF ORISSA	JUGALA KISHORE PANDA VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000272/2023
184	D-CRLMC/10778/2024 CRLMC/1348/2024	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	TALCHER TOWN /356 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001588/2021
185	D-CRLMC/2794/2024 CRLMC/1349/2024	M/S. FUSION INDUSTRIES LTD. VS M/S. FUSION WORLD, BHUBANESWAR	SUDEEP KUMAR SARANGI VS	/ /0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0004588/2023
186	D-CRLMC/10775/2024 CRLMC/1350/2024	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BIKRAMPUR FCI /250 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001785/2021
187	D-CRLMC/11235/2024 CRLMC/1351/2024	PRASANJIT RAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /25 /2021 DISTRICT AND SESSIONS JUDGE,MAL CT/0000127/2023
188	D-CRLMC/11281/2024 CRLMC/1352/2024	SAHID KHAN @ SAHIL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /160 /2019 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000436/2019
189	D-CRLMC/11019/2024 CRLMC/1353/2024	DILLIPA KU SWAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KAKATAPUR /50 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000016/2024
190	D-CRLMC/10773/2024 CRLMC/1354/2024	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BIKRAMPUR FCI /236 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001722/2021
191	D-CRLMC/10973/2024 CRLMC/1355/2024	BISWAJIT MALLA @ BAPI VS STATE OF ODISHA	DILLIP KUMAR PATTANAIAK VS	LAXMISAGAR P.S. /363 /2022 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0006188/2022
192	D-CRLMC/11657/2024 CRLMC/1356/2024	RUPESH RANJAN PRADHAN VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	TOMANDO /93 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000210/2024
193	D-CRLMC/10570/2024	SUDEI @ SUDARSAN BHOI @ SUDARSHAN BHOI	ABHAYA KUMAR PARIDA	DELANGA /92 /2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1357/2024	VS STATE OF ODISHA	VS	J.M.F.C.,PIPILI(Puri) GR/0000221/2018
194	D-CRLMC/10722/2024 CRLMC/1358/2024	BAPINA @ NIRMAL BEURA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
195	D-CRLMC/10575/2024 CRLMC/1359/2024	GOBINDA BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CT/0000116/2018 DABUGAM /89 /2015 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000042/2020
196	D-CRLMC/10579/2024 CRLMC/1360/2024	CHAITANYA SUNA VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /155 /2017 ASST. SESSIONS JUEGE,SONEPUR(Sone
197	D-CRLMC/10684/2024 CRLMC/1361/2024	KALIA@KRUPASINDHU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SC/0000035/2019 ANGUL SADAR PS /620 /2022 DISTRICT AND SESSIONS JUDGE,ANGU
198	D-CRLMC/10902/2024 CRLMC/1362/2024	TRINATH BISWAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CT/0000117/2023 KHURDA SADAR /35 /2016 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
199	D-CRLMC/11000/2024 CRLMC/1363/2024	RASHMI RANJAN @ RASHMIKANTA MISHRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	ST/0000126/2019 TELKOI /14 /2010 J.M.F.C.,TELKOI(Kendujhar)
200	D-CRLMC/10532/2024 CRLMC/1364/2024	BASANTA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0000310/2010 NUAGAON /3 /2008 A.S.J (WOMENS COURT), NAYAGARH(N
201	D-CRLMC/11024/2024 CRLMC/1365/2024	RAJENDRA JANI VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	ST/0000016/2009 KHALLIKOTE /181 /2017 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALL
202	D-CRLMC/9261/2024 CRLMC/1366/2024	CHARULATA SAHU VS STATE OF ODISHA	SABITA SAHU VS	GR/0000442/2017 CHHENDIPADA /40 /2016 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
203	D-CRLMC/11603/2024 CRLMC/1367/2024	MANOJ KUMAR SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0000254/2016 ITAMATI /92 /2023 J.M.F.C.,NAYAGARH(Nayagarh)
204	D-CRLMC/11176/2024 CRLMC/1368/2024	UJJAWAL KUMAR VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GR/0000264/2023 // A.D.J.-SPL.JUDGE (CBI),BHUBANESWA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-CRLMC/11469/2024 CRLMC/1369/2024	REPUBLIC OF INDIA (CBI) DHRUBA CHARAN SAHU@DOLAGOBINDA SAHU VS SURABHI@DEBAKI@PINKI SAHU	AMIT PRASAD BOSE VS	TR/0000004/2022 / /0 S.D.J.M.,RAIRAKHOL(Sambalpur)
206	D-CRLMC/11575/2024 CRLMC/1370/2024	RUPAK SAHA @ ROOPAK SAHA VS STATE OF ODISHA	SATYA KASHYAP VS	MISCA/0000046/2023 NILGIRI /407 /2023 S.D.J.M.,NILAGIRI(Baleshwar)
207	D-CRLMC/11136/2024 CRLMC/1371/2024	NABA KISHORE NAIK VS SANJAY KUMAR PANDEY	LAXMINARAYAN PATEL VS	CT/0000677/2023 / /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
208	D-CRLMC/11340/2024 CRLMC/1372/2024	SIBALAL SARAF VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	ICC/0000247/2023 SINAPALI /22 /2009 J.M.F.C.,SINAPALI(Nuapada)
209	D-CRLMC/10210/2024 CRLMC/1373/2024	AJIT KUMAR NAIK @ TRIBENI NAIK @ TIRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GR/0000082/2009 KUNDHEIGOLA /75 /2022 J.M.F.C,REAMAL(Debagarh)
210	D-CRLMC/11223/2024 CRLMC/1374/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	CT/0000147/2022 TALSARA /178 /2021 A.D.J.,SUNDARGARH(Sundargarh)
211	D-CRLMC/11167/2024 CRLMC/1375/2024	HARIBINDER SINGH DEENGRA VS KRUPASINDHU GAHAN	ANUP UDAYA SENAPATI VS	Spl/0000151/2021 / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A
212	D-CRLMC/10239/2024 CRLMC/1376/2024	AJIT KUMAR PATRA VS STATE OF ODISHA	ANSHUMAN RAY VS	ICC/0000018/2019 NAYAPALLI P.S. /582 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)
213	D-CRLMC/11630/2024 CRLMC/1377/2024	KHIROD NAIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CT/0001209/2023 LALBAG /12 /2020 3RD ADDL. DISTRICT JUDGE,CUTTACK
214	D-CRLMC/11242/2024 CRLMC/1378/2024	BHUBANANDA DAS VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	Spl/0000006/2020 BALASORE VIGILANCE /25 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar)
215	D-CRLMC/11839/2024 CRLMC/1379/2024	BHISMA NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	GR/0000015/2020 DHARAMGARH /103 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000253/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-CRLMP/7506/2024 CRLMP/630/2024	JHILI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BEGUNIAPADA /17 /2023 () //
217	D-CRLMP/11246/2024 CRLMP/631/2024	LAXMI BEHERA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// /0 () //
218	D-CRLMP/11239/2024 CRLMP/632/2024	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	KOMNA PS /37 /2024 () //
219	D-CRLMP/11309/2024 CRLMP/633/2024	PALLABI SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MAHILA P.S. BUXIBAZAR /52 /2024 () //
220	D-CRLMP/11345/2024 CRLMP/634/2024	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// /0 () //
221	D-CRLMP/11350/2024 CRLMP/635/2024	GORI BIBI VS DEPUTY COMMISSIONER OF POLICE, CUTTACK	KABIR KUMAR JENA VS	CUTTACK SADAR /481 /2021 () //
222	D-CRLMP/11509/2024 CRLMP/636/2024	DR.MAMTA SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// /0 () //
223	D-CRLMP/9830/2024 CRLMP/637/2024	KRISHNA MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// /0 () //
224	D-CRLMP/10559/2024 CRLMP/638/2024	ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD., VS STATE OF ODISHA	BBSRRABODHA CHANDRA NAYAK VS	// /0 () //
225	D-CRLMP/10231/2024 CRLMP/639/2024	OLIC LTD., CUTTACK VS IIC PATKURA POLICE STATION, KENDRAPARA	ASHOK KUMAR PANIGRAHI VS	// /0 () //
226	D-CRLREV/6989/2024 CRLREV/167/2024	MEENA PATRA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	KORAPUT VIGILANCE /21 /2021 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000017/2021
227	D-CRLREV/11849/2024	K. DINESH KUMAR	TANMAY MISHRA	BERHAMPUR TOWN /97 /2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/168/2024	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000123/2022
228	D-CRLREV/11627/2024 CRLREV/169/2024	KRUSHNA KELA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /21 /2016 A.D.J.,TITILAGARH(Balangir) CRA/0000003/2018
229	D-CRLREV/11623/2024 CRLREV/170/2024	DHARMENDRA CHHATAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /100 /2013 A.D.J.,TITILAGARH(Balangir) CRA/0000016/2017
230	D-CRLREV/10826/2024 CRLREV/171/2024	CHANDRAKANTA PRADHAN VS KALYANI DEHURI	SUBRATA MISHRA VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESW CRA/0000003/2022
231	D-CRLREV/10411/2024 CRLREV/172/2024	BIJAN KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BAIDESWAR /51 /2021 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000093/2021
232	D-CRLREV/7840/2024 CRLREV/173/2024	AMAL SHETH VS DEEPTI SETH	DEBASNAN DAS VS	//0 2ND ADJ,CUTTACK(Cuttack) CRA/0000056/2019
233	D-CRLREV/11432/2024 CRLREV/174/2024	BHADRAKALI FOODS PVT LTD VS ASTASAMBHU TRADERS	TUSHAR KANTI SATAPATHY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000045/2023
234	D-FAO/16353/2024 FAO/156/2024	AJAY KUMAR SAMAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000615/2014
235	D-FAO/16545/2024 FAO/157/2024	BICITRA NANDA MOHAPATRA VS R.D., ESI CORPORATION	GANESWAR BEHERA VS	// DISTRICT & SESSIONS JUDGE,CUTTAC MISCA/0000031/2014
236	D-FAO/13803/2024 FAO/158/2024	MANAGER LEGAL (T.P. HUV), M/S. NEW INDIA ASSURANCE CO. LTD. VS DIPU DEHURI	MAHITOSH SINHA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000087/2022
237	D-FAO/13624/2024 FAO/159/2024	D.M., (T.P HUB), M/S. NEW INDIA ASSURANCE CO.LTD. VS GUNJAN YADAV	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000270/2019
238	D-FAO/9694/2024 FAO/160/2024	THE DIVL. MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD., ODISHA VS	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-FAO/13441/2024 FAO/161/2024	HAMEDA KHATUN BISHNU PRIYA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	EC/0000164/2020 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000066/2023
240	D-JCRLA/11810/2024 JCRLA/47/2024	SATANA JAKAKA VS STATE OF ODISHA	ADV. VS	RAYAGADA TOWN /44 /2020 A.D.J.,RAYGADA(Rayagada) CT/0000036/2020
241	D-JCRLA/11811/2024 JCRLA/48/2024	BHABATOSH BHADRA VS STATE OF ODISHA	ADV VS	RAIGHAR /170 /2017 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000017/2018
242	D-MACA/16336/2024 MACA/293/2024	L.M, M.S, SRIRAM GENERAL INSURANCE CO. L.T.D. VS SULOCHANA BHOI	G.P.DUTTA VS	// 3RD MACT,JAGATSINGHPUR(Jagatsingh Mac/0000060/2019
243	D-MACA/16395/2024 MACA/294/2024	SHEFALI PATRA VS PRAMOD MOHANTY	BIRANCHI NARAYAN RATH VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000004/2023
244	D-MACA/15409/2024 MACA/295/2024	D.M., ORIENTAL INSURANCE CO. L.T.D VS GOURI ORAM	SOMANATH ROY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000173/2017
245	D-MACA/14725/2024 MACA/296/2024	JYOSHNA RANI NAYAKA VS HARI BHASKAR	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000211/2019
246	D-MACA/14723/2024 MACA/297/2024	ARUNA DEVI VS DEEPAK KUMAR MISHRA	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000058/2010
247	D-MACA/14728/2024 MACA/298/2024	RUNU SAHOO VS HARI BHASKAR	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000209/2019
248	D-MATA/16737/2024 MATA/127/2024	KALYANI ROUT VS RAMESH CHANDRA ROUT	DEBA KUMAR RATH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000020/2020
249	D-MATA/13152/2024 MATA/128/2024	YUDHISTIRA PRADHAN VS MAUSUMI PRADHAN	ABHAS MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000144/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-MATA/12514/2024 MATA/129/2024	RAJALAXMI PANDA VS BISWARANJAN KAR	SARATHI JYOTI MOHANTY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000083/2022
251	D-MATA/15821/2024 MATA/130/2024	SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	TAPANA KUMAR MOHANTY VS	// JUDGE FAMILY COURT, BHUBANESWA CP/0000346/2017
252	D-MATA/15851/2024 MATA/131/2024	SURJEET PARIDA VS CHINMAYEE RAUL	KABIR KUMAR JENA VS	// JUDGE FAMILY COURT-II, BHUBANESW CP/0000328/2019
253	D-MATA/11932/2024 MATA/132/2024	SAROJ TRIPATHY VS JHUMA TRIPATHY	UMAKANTA MISHRA VS	// A.D.J., CHAMPUA (Kendujhar) Mat/0000003/2022
254	D-MATA/16082/2024 MATA/133/2024	NIRMAL KARMAKAR VS PARBATI@PARBATI KARMAKAR	SIDDHARTH PRASAD MISHRA VS	// JUDGE FAMILY COURT, ROURKELA (Su CP/0000132/2021
255	D-MATA/15440/2024 MATA/134/2024	KUMUDA CHANDRA MANGARAJ VS PRATIVA MANGARAJ	ADHIRAJ MOHANTY VS	// CIVIL JUDGE (SD), MALKANGIRI (Malkar CS/0000073/2019
256	D-MSA/7415/2024 MSA/17/2024	KALPANA SAHOO VS METRO BUILDERS L.T.D.	PRATIK DASH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000058/2022
257	D-RPFAM/12307/2024 RPFAM/97/2024	KASHMIRA NAYAK VS SUSHIL KUMAR JENA	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK (Bh Crp/0000069/2022
258	D-RSA/12020/2024 RSA/95/2024	RABICHANDRA PRADHAN VS URMILA BHOI	AMIT KUMAR NATH VS	// 1ST ADDL SESSIONS JUDGE CUM PO, C TA/0000004/2001
259	D-RSA/17302/2024 RSA/96/2024	PRAMILA DAS VS RAMALINGESWAR SWAMY	BUDHADEV ROUSTRAY VS	// 1ST A.D.J., BERHAMPUR (Ganjam) RFA/0000103/2023
260	D-RSA/17311/2024 RSA/97/2024	SANGRAM KESHARI OTA VS HEMA SAGAR RANA	SUBHADUTTA ROUSTRAY VS	// A.D.J., BHAWANIPATNA (Kalahandi) RFA/0000009/2008
261	D-RVWPET/8507/2024	AMIT KUMAR SAR	KOUSIK ANANDA GURU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/58/2024	VS STATE OF ODISHA	VS	() //
262	D-SAO/16670/2024 SAO/3/2024	BIMALADEVI NANGALLIA VS PAWAN KUMAR NANGALLA	SANDIPANI MISRA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JU RFA/0000050/2018
263	D-TRP(C)/16871/2024 TRP(C)/96/2024	LAXMI PRIYA NAYAK VS BASUDEV NAYAK	KRUSHNA CHANDRA DASH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000057/2022
264	D-WA/17083/2024 WA/745/2024	STATE OF ODISHA VS ANANDA BIHARI BHANJA	PRADEEP KUMAR ROUT, A.G.A. VS	// () //
265	D-WA/17088/2024 WA/746/2024	STATE OF ODISHA VS JAYASHYAM BHOI	UTTAM KUMAR SAHOO, A.S.C. VS	// () //
266	D-WA/17060/2024 WA/747/2024	STATE OF ODISHA VS DR. SMITA MOHANTY	RABI NARAYAN MISHRA,A.G.A. VS	// () //
267	D-WA/17061/2024 WA/748/2024	STATE OF ODISHA VS PADMANAV JENA	UTTAM KUMAR SAHOO, A.S.C. VS	// () //
268	D-WA/16427/2024 WA/749/2024	STATE OF ODISHA VS NALIN KUMAR SAHU	MANOJA KUMAR KHUNTIA, A.G.A. VS	// () //
269	D-WA/17095/2024 WA/750/2024	STATE OF ODISHA VS BASANTA KUMAR MOHAPATRA	BIPLAB MOHANTY, A.G.A. VS	// () //
270	D-WA/17008/2024 WA/751/2024	DEBAKANTA ROUT VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
271	D-WA/16185/2024 WA/752/2024	STATE OF ODISHA VS KARTIK SAHU	BIPLAB MOHANTY, A.G.A. VS	// () //
272	D-WA/16349/2024 WA/753/2024	STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WA/16381/2024 WA/754/2024	AKHILA KUMAR MAJHI STATE OF ODISHA VS BIDYADHAR SAHOO	BIPLAB MOHANTY, A.G.A. VS	// // 0 //
274	D-WA/16543/2024 WA/755/2024	STATE OF ODISHA VS PRAMOD KUMAR MOHAPATRA	BIPLAB MOHANTY,A.G.A VS	// 0 //
275	D-WA/17055/2024 WA/756/2024	STATE OF ODISHA VS NILESWAR THELA	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
276	D-WA/17051/2024 WA/757/2024	STATE OF ODISHA VS TRIBIKRAM PADHI	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
277	D-WA/16393/2024 WA/758/2024	STATE OF ODISHA VS AJODHYANATH SAHU	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
278	D-WA/16447/2024 WA/759/2024	STATE OF ODISHA VS RINARANI KANHAR	LALATENDU SAMANTRAY,A.G.A VS	// 0 //
279	D-WA/16842/2024 WA/760/2024	GRAMA PANCHAYAT HIGH SCHOOL DHANGADADIHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
280	D-WA/15599/2024 WA/761/2024	CHIEF FINANCIAL OFFICER, STAR HEALTH AND ALLIED INSURANCE COMPANY LTD, VS GYANA RANJAN MOHANTY	DR. SANGRAM CHANDRA SAHOO 1 VS	// 0 //
281	D-WA/13914/2024 WA/762/2024	SARAL KUMAR PARIDA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
282	D-WA/10986/2024 WA/763/2024	BRAJABANDHU ROUT VS STATE OF ODISHA	BINODINI SINGH VS	// 0 //
283	D-WA/16773/2024 WA/764/2024	STATE OF ODISHA VS SARAT CHANDRA MUND	SANGRAM JENA,A.G.A VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WA/10980/2024 WA/765/2024	CHINMAYEE CHARULAXMI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
285	D-WA/16391/2024 WA/766/2024	STATE OF ODISHA VS TAPAN MEHER	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
286	D-WA/16401/2024 WA/767/2024	STATE OF ODISHA VS RABINDRA KUMAR MOHANTY	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
287	D-WA/10051/2024 WA/768/2024	HIMANSU SEKHAR MEHER VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
288	D-WA/16387/2024 WA/769/2024	STATE OF ODISHA VS JOGESWAR PRADHAN	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
289	D-WA/17178/2024 WA/770/2024	GANESWAR SAMANTARAY VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
290	D-WA/16412/2024 WA/771/2024	STATE OF ODISHA VS RAGHUNATH AGASTI	PRADIP KUMAR RAUT, A.G.A. VS	// 0 //
291	D-WA/16106/2024 WA/772/2024	STATE OF ODISHA VS RABINDRA KUMAR KHUNTIA	BIPLAB MOHANTY,A.G.A VS	// 0 //
292	D-WA/16723/2024 WA/773/2024	STATE OF ODISHA VS NRUSINGHA CHARAN DALEI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
293	D-WA/16882/2024 WA/774/2024	STATE OF ODISHA VS DR. SUJATA MOHANTY	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
294	D-WA/17106/2024 WA/775/2024	STATE OF ODISHA VS SATYABADI PATEL	BIPLAB MOHANTY,A.G.A VS	// 0 //
295	D-WA/16813/2024	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/776/2024	VS PARESH KUMAR JENA	VS	0 //
296	D-WA/16424/2024 WA/777/2024	STATE OF ODISHA VS GEETAMANI SOREN @ MAJHI	NIHAR KANTA PRAHARAJ,A.G.A. VS	// 0 //
297	D-WA/16904/2024 WA/778/2024	STATE OF ODISHA VS PURNA CHANDRA SAHU	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
298	D-WA/16440/2024 WA/779/2024	STATE OF ODISHA VS SARAT CHANDRA BEHERA	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
299	D-WA/16788/2024 WA/780/2024	STATE OF ODISHA VS GOKUL CHARAN BEHERA	SANGRAM JENA,A.G.A. VS	// 0 //
300	D-WP(C)/14856/2024 WP(C)/9616/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
301	D-WP(C)/16665/2024 WP(C)/9617/2024	SANTOSH KUMAR BEJA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
302	D-WP(C)/16824/2024 WP(C)/9618/2024	SATYABHAMA DEVI WELFARE TRUST, BHUBANESWAR, KHURDA VS DIRECTOR OF ESTATE-CUM-ADDITIONAL SECY. TO GOVT., G.A. AND P.G. DEPT.	GOPINATH MISHRA VS	// 0 //
303	D-WP(C)/16479/2024 WP(C)/9619/2024	TAPAS RANJAN MALLICK VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
304	D-WP(C)/15802/2024 WP(C)/9620/2024	SURENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
305	D-WP(C)/16335/2024 WP(C)/9621/2024	P.VIVEK VS ZONAL MANAGER, INDIAN BANK, BBSR	RAJA KISHORE SAHOO VS	// 0 //
306	D-WP(C)/15819/2024 WP(C)/9622/2024	GOUTAM PADHAN VS	RANJIT SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/14570/2024 WP(C)/9623/2024	STATE OF ODISHA RABINDRA KUMAR JENA VS	SURENDRA KUMAR SAHOO VS	// // 0
308	D-WP(C)/15806/2024 WP(C)/9624/2024	STATE OF ODISHA MINAKETAN RATHA VS	RANJIT SAMAL VS	// // 0
309	D-WP(C)/15154/2024 WP(C)/9625/2024	STATE OF ODISHA SK. CHANA VS	RANJAN KUMAR NAYAK VS	// // 0
310	D-WP(C)/11360/2024 WP(C)/9626/2024	AO, TP NORTHERN ODISHA, DISTRIBUTION LTD, DHOBANI DAS @ DHOBUNI DAS VS	SANTOSH KUMAR MAHANTY VS	// // 0
311	D-WP(C)/14551/2024 WP(C)/9627/2024	STATE OF ODISHA RAMA CHANDRA PANDA VS	SURENDRA KUMAR SAHOO VS	// // 0
312	D-WP(C)/15805/2024 WP(C)/9628/2024	STATE OF ODISHA BIRANCHI NARAYAN PANDA VS	RANJIT SAMAL VS	// // 0
313	D-WP(C)/15454/2024 WP(C)/9629/2024	STATE OF ODISHA PRASANJIT SAMAL VS	SUBRAT MISRA VS	// // 0
314	D-WP(C)/15459/2024 WP(C)/9630/2024	UNION OF INDIA A.V.ANIL KUMAR VS	SUBRAT MISRA VS	// // 0
315	D-WP(C)/15804/2024 WP(C)/9631/2024	UNION OF INDIA NIHARBALA DAS VS	RANJIT SAMAL VS	// // 0
316	D-WP(C)/16203/2024 WP(C)/9632/2024	STATE OF ODISHA UCO BANK, SAMBALPUR VS	SUBRAT MISRA VS	// // 0
317	D-WP(C)/14373/2024 WP(C)/9633/2024	SANGRAM KESHARI KHUNTIA SITAKANTA PATNAIK VS	RAJIB LOCHAN PATTAIAIK VS	// // 0
		DIRECTORATE GENERAL FIRE AND EMERGENCY SERVICES, CUTTACK		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/15553/2024 WP(C)/9634/2024	BIDHUSMITA KAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
319	D-WP(C)/14562/2024 WP(C)/9635/2024	BIJAYA LAXMI SINGH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
320	D-WP(C)/14187/2024 WP(C)/9636/2024	SIMANTA BHOI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
321	D-WP(C)/13769/2024 WP(C)/9637/2024	SUBASINI SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
322	D-WP(C)/16893/2024 WP(C)/9638/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
323	D-WP(C)/15160/2024 WP(C)/9639/2024	PRASANTA KUMAR MOHARANA VS AO, M/S BAJAJ FINSERV SERVICE LTD., CUTTACK	RANJAN KUMAR NAYAK VS	// 0 //
324	D-WP(C)/16523/2024 WP(C)/9640/2024	SASMITA RANI SENAPATI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
325	D-WP(C)/16344/2024 WP(C)/9641/2024	M/S.BMT PROFILE, MAYURBHANJ VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
326	D-WP(C)/16209/2024 WP(C)/9642/2024	RAHAS BIHARI PATTANAYAK VS MEMBER SECY CADRE COMMITTEE, KEONJHAR	DIPTIMAYEE LENKA VS	// 0 //
327	D-WP(C)/17230/2024 WP(C)/9643/2024	PRAVAT KUMAR PANDA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
328	D-WP(C)/16850/2024 WP(C)/9644/2024	PRADIP KUMAR MANGARAJ VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
329	D-WP(C)/16627/2024	LAXMINARAYAN PRASAD NAYAK	DIPTI RANJAN MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9645/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/15181/2024 WP(C)/9646/2024	THE MANAGEMENT OF M/S. NABAKRUSHNA CHOUDHURY, BBSR VS HALADHAR SAHU	MANOJA KUMAR KHUNTIA VS	// 0 //
331	D-WP(C)/15182/2024 WP(C)/9647/2024	THE MANAGEMENT OF M/S.NABAKRUSHNA CHOUDHURY, BBSR VS BIJAY KUMAR BISWAL	MANOJA KUMAR KHUNTIA VS	// 0 //
332	D-WP(C)/16901/2024 WP(C)/9648/2024	BISWANATH BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
333	D-WP(C)/16593/2024 WP(C)/9649/2024	M/S SOUMEN TRADERS, GUJURATI COLONY, SAMBALPUR VS IPSITA MISHRA	KOUSIK ANANDA GURU VS	// 0 //
334	D-WP(C)/15195/2024 WP(C)/9650/2024	THE MANAGEMENT OF M/S. NABAKRUSHNA CHOUDHURY DEVELOPMENT STUDIES, BBSR VS KASTURI MISHRA	MANOJA KUMAR KHUNTIA VS	// 0 //
335	D-WP(C)/6088/2024 WP(C)/9651/2024	JYOTSHNAMAYEE BISHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
336	D-WP(C)/16734/2024 WP(C)/9652/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
337	D-WP(C)/16362/2024 WP(C)/9653/2024	RATIKANTA BARIK VS DISTRICT EDUCATION OFFICER, SUNDERGARH	UMARANI PANDA VS	// 0 //
338	D-WP(C)/16422/2024 WP(C)/9654/2024	ARVIND KUMAR JHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
339	D-WP(C)/11516/2024 WP(C)/9655/2024	RAJESH KUMAR SAHOO VS DEBT RECOVERY TRIBUNAL, CUTTACK	NIRANJAN LENKA VS	// 0 //
340	D-WP(C)/16359/2024 WP(C)/9656/2024	SUBANA MUNA VS	UMARANI PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/16423/2024 WP(C)/9657/2024	DISTRICT EDUCATION OFFICER, SUNDERGARH URMILA NAIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //
342	D-WP(C)/13410/2024 WP(C)/9658/2024	M/S. MAHAVIR FERRO ALLOYS PVT. LTD. SUNDARGARH VS THE COMMNR. OF CENTRAL TAX AND GOODS AND SERVICES TAX, CUTTACK	KARTIK KURMY VS	// 0 //
343	D-WP(C)/16356/2024 WP(C)/9659/2024	ARAKHITA BEHERA VS THE ACCOUNTANT GENERAL (A AND E), BBSR	UMARANI PANDA VS	// 0 //
344	D-WP(C)/14535/2024 WP(C)/9660/2024	BISHNU MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
345	D-WP(C)/9563/2024 WP(C)/9661/2024	HI TECH INSTITUTE OF INFORMATION TECHNOLOGY, KORAPUT VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	JAGAMOHAN PATTANAIAK VS	// 0 //
346	D-WP(C)/15524/2024 WP(C)/9662/2024	ANUGUL SUKINDA RAILWAY LTD. BBSR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
347	D-WP(C)/11988/2024 WP(C)/9663/2024	PRABHUDATTA BARIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
348	D-WP(C)/11118/2024 WP(C)/9664/2024	BISWANATH JHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
349	D-WP(C)/12070/2024 WP(C)/9665/2024	VAGABATI PRASAD SABAT VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
350	D-WP(C)/15335/2024 WP(C)/9666/2024	DAYANIDHI JENA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
351	D-WP(C)/15124/2024 WP(C)/9667/2024	SIBA PRASAD SAMAL VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/11904/2024 WP(C)/9668/2024	PRATAP CHANDRA KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
353	D-WP(C)/14515/2024 WP(C)/9669/2024	SUJIT BEHERA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
354	D-WP(C)/13095/2024 WP(C)/9670/2024	SABYASACHI BEHERA VS UNION OF INDIA	MAHENDRA KUMAR SAHOO VS	// 0 //
355	D-WP(C)/13099/2024 WP(C)/9671/2024	MANASI MOHINI PRUSTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
356	D-WP(C)/11909/2024 WP(C)/9672/2024	CHINTA KHILAR VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
357	D-WP(C)/15521/2024 WP(C)/9673/2024	ANUGUL SUKINDA RAILWAY LTD. BBSR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
358	D-WP(C)/15516/2024 WP(C)/9674/2024	ANUGUL SUKINDA RAILWAY LTD. BBSR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
359	D-WP(C)/17096/2024 WP(C)/9675/2024	BADHA HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
360	D-WP(C)/15519/2024 WP(C)/9676/2024	ANUGUL SUKINDA RAILWAY LTD. BBSR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
361	D-WP(C)/15755/2024 WP(C)/9677/2024	MANJUSHREE DWIBEDY VS COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
362	D-WP(C)/16027/2024 WP(C)/9678/2024	SABITA KUANER VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
363	D-WP(C)/10333/2024	MOHAN CHARAN SWAIN	SUBHENDU KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9679/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/15447/2024 WP(C)/9680/2024	ABHISHEK KANUNGO VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
365	D-WP(C)/15066/2024 WP(C)/9681/2024	M/S.AGRAWAL INFRABUILD PRIVATE LTD., KHURDA VS THE PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
366	D-WP(C)/7369/2024 WP(C)/9682/2024	BHARTTRUHARI SAHU VS PRINCIPAL SECY. TO GOVT., SC AND ST DEVELOPMENT DEPT., BBSR	GOPAL PRASAD JENA VS	// 0 //
367	D-WP(C)/15514/2024 WP(C)/9683/2024	ANUGUL SUKINDA RAILWAY LTD. BBSR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
368	D-WP(C)/15809/2024 WP(C)/9684/2024	MAMUNI NISA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
369	D-WP(C)/17286/2024 WP(C)/9685/2024	DHARITRI PATTANAIAK VS STATE OF ODISHA	JAYANT KUMAR BISWAL VS	// 0 //
370	D-WP(C)/15786/2024 WP(C)/9686/2024	DEBENDRANATH PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
371	D-WP(C)/16985/2024 WP(C)/9687/2024	MANORANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
372	D-WP(C)/17281/2024 WP(C)/9688/2024	CHINMAYEE BEHERA VS SUJATA MALLICK	GOPAL PRASAD JENA VS	// 0 //
373	D-WP(C)/16992/2024 WP(C)/9689/2024	MALAY PANI VS STATE OF ODISHA	SARADA DASH VS	// 0 //
374	D-WP(C)/15911/2024 WP(C)/9690/2024	M/A. SIMPLEX INFRASTRUTURES LTD., KOLKATA VS	ANUP NARAYAN MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/15648/2024 WP(C)/9691/2024	UNION OF INDIA SABITARANI PATI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //
376	D-WP(C)/17002/2024 WP(C)/9692/2024	MAA DHAKULEI GRAMYA UNNAYAN COMMITTEE, CUTTACK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
377	D-WP(C)/16562/2024 WP(C)/9693/2024	ACHYUTANANDA BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
378	D-WP(C)/12377/2024 WP(C)/9694/2024	AMULYA NATH NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
379	D-WP(C)/16315/2024 WP(C)/9695/2024	M/S RELIABLE HITECH INFRASTRUCTURE PVT. LTD., ROURKELA, SUNDARGARH VS STEEL AUTHORITY INDIA LTD., SAIL, NEW DELHI	BIKRAM KESHARI SAHU VS	// 0 //
380	D-WP(C)/15673/2024 WP(C)/9696/2024	BANIKANTHA MOHAPATRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
381	D-WP(C)/17216/2024 WP(C)/9697/2024	NIRANJAN NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
382	D-WP(C)/15656/2024 WP(C)/9698/2024	SANJEEB KUMAR BARIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
383	D-WP(C)/17279/2024 WP(C)/9699/2024	AMARA KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
384	D-WP(C)/17116/2024 WP(C)/9700/2024	SONALI PATTANAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
385	D-WP(C)/13851/2024 WP(C)/9701/2024	KAILASH CHANDRA PANDA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/17217/2024 WP(C)/9702/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
387	D-WP(C)/15540/2024 WP(C)/9703/2024	CHANDRA PRAKASH RATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
388	D-WP(C)/17274/2024 WP(C)/9704/2024	MANJU DEVI PODDAR VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
389	D-WP(C)/15547/2024 WP(C)/9705/2024	BASUDEV BHATTA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
390	D-WP(C)/16498/2024 WP(C)/9706/2024	BODDEPALLI PRAVEEN KUMAR VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
391	D-WP(C)/17153/2024 WP(C)/9707/2024	MINA NAIK VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
392	D-WP(C)/17396/2024 WP(C)/9708/2024	BARENDRA KRISHNA NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
393	D-WP(C)/17381/2024 WP(C)/9709/2024	ADITYA DIPANKAR SARANGI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
394	D-WP(C)/15555/2024 WP(C)/9710/2024	ASWINI KUMAR BHATRA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
395	D-WP(C)/17641/2024 WP(C)/9711/2024	BABIRANI SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
396	D-WP(C)/17527/2024 WP(C)/9712/2024	SMITARANI MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
397	D-WP(C)/17093/2024	NARENDRA NATH PANDA	ABHIRAM SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9713/2024	VS THE STATE OF ODISHA	VS	0 //
398	D-WP(C)/13859/2024 WP(C)/9714/2024	PRATIMA MAHARNA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
399	D-WP(C)/16899/2024 WP(C)/9715/2024	JANAKI DAS VS STATE OF ODISHA	PRAHALLAD KUMAR SINHA VS	// 0 //
400	D-WP(C)/17394/2024 WP(C)/9716/2024	JITENDRA KUMAR SETHY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
401	D-WP(C)/17410/2024 WP(C)/9717/2024	MANOHAR PANY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
402	D-WP(C)/13577/2024 WP(C)/9718/2024	PUJARANI MAHAKUR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
403	D-WP(C)/17206/2024 WP(C)/9719/2024	CHITARANJAN DEHURI VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
404	D-WP(C)/14455/2024 WP(C)/9720/2024	PRADYUMNA KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
405	D-WP(C)/16565/2024 WP(C)/9721/2024	HIRALAL MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
406	D-WP(C)/17018/2024 WP(C)/9722/2024	RABINDRA TARAI VS STATE OF ODISHA	GANGADHAR SAMAL VS	// 0 //
407	D-WP(C)/17337/2024 WP(C)/9723/2024	SRIKANTA SAHU VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// 0 //
408	D-WP(C)/15912/2024 WP(C)/9724/2024	M/A. SIMPLEX INFRASTRUTURES LTD., KOLKATA VS	ANUP NARAYAN MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/7154/2024 WP(C)/9725/2024	UNION OF INDIA JALANDHAR RATH VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// // 0 //
410	D-WP(C)/17132/2024 WP(C)/9726/2024	PRASANTA CHANDRA RATH VS THE AO, CUM C.M. KARNATAK BANK LTD. BBSR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
411	D-WP(C)/17251/2024 WP(C)/9727/2024	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
412	D-WP(C)/17282/2024 WP(C)/9728/2024	CHAINA SETHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
413	D-WP(C)/15776/2024 WP(C)/9729/2024	KABITA SAHOO VS THE CHAIRMAN, NATIONAL HIGHWAYS, BBSR,ODISHA	SOUMYA RANJAN PANDA VS	// 0 //
414	D-WP(C)/15717/2024 WP(C)/9730/2024	KIRAN PATRA VS UNION OF INDIA	PRADOSH KUMAR DAS VS	// 0 //
415	D-WP(C)/17313/2024 WP(C)/9731/2024	SURYAMANI BHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
416	D-WP(C)/15736/2024 WP(C)/9732/2024	JAIPHULA PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
417	D-WP(C)/17246/2024 WP(C)/9733/2024	PRASAN KUMAR TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
418	D-WP(C)/17318/2024 WP(C)/9734/2024	JAY KRUSHNA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
419	D-WP(C)/17304/2024 WP(C)/9735/2024	SURESH CHANDRA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/17322/2024 WP(C)/9736/2024	LALITA MOHAN NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
421	D-WP(C)/17241/2024 WP(C)/9737/2024	MADHAB CHANDRA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
422	D-WP(C)/15750/2024 WP(C)/9738/2024	KISHORE CHANDRA SAHU VS CHIEF GENERAL MANAGER (MSME), IDCO TOWER, BBSR	SUVENDU KUMAR RAY VS	// 0 //
423	D-WP(C)/17189/2024 WP(C)/9739/2024	MATA PARSAYA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
424	D-WP(C)/17234/2024 WP(C)/9740/2024	CAMPO BADHAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
425	D-WP(C)/17506/2024 WP(C)/9741/2024	SUBASH CHANDRA PANDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
426	D-WP(C)/17237/2024 WP(C)/9742/2024	DAMODAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	D-WP(C)/17247/2024 WP(C)/9743/2024	KIRANBALA PATTANAİK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	D-WP(C)/17229/2024 WP(C)/9744/2024	DHANESWAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
429	D-WP(C)/13968/2024 WP(C)/9745/2024	M/S. S N MOHANTY, BARBİL , KEONJHAR VS UNION OF INDIA	KARTİK KURMY VS	// 0 //
430	D-WP(C)/17250/2024 WP(C)/9746/2024	ACHYUTANANDA KHADANGA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
431	D-WP(C)/17228/2024	NARAYAN CHANDRA JENA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9747/2024	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/15757/2024 WP(C)/9748/2024	SOUMYA RANJAN BEHERA VS SUB COLLECTOR CUTTACK SADAR, CUTTACK	SAILESH DAS VS	// 0 //
433	D-WP(C)/17226/2024 WP(C)/9749/2024	TARINI CHARAN PATTANAIAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
434	D-WP(C)/17308/2024 WP(C)/9750/2024	SADASHIBA PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
435	D-WP(C)/17222/2024 WP(C)/9751/2024	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
436	D-WP(C)/16055/2024 WP(C)/9752/2024	HEMALATA NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
437	D-WP(C)/16898/2024 WP(C)/9753/2024	PINTU PANI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
438	D-WP(C)/17387/2024 WP(C)/9754/2024	DEITY SHREE RAM LAKSHMAN SITA , BADABAZAR, GANJAM VS CHATTY GAGAMOHAN RAO	SANTOSH KUMAR SAMANTARAY VS	// 0 //
439	D-WP(C)/17499/2024 WP(C)/9755/2024	ST. XAVIERS HIGH SCHOOL, BERHAMPUR VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	JANAKI KANTA MAHAPATRA VS	// 0 //
440	D-WP(C)/15324/2024 WP(C)/9756/2024	DIBAKAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
441	D-WP(C)/16059/2024 WP(C)/9757/2024	GEETA DEI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
442	D-WP(C)/16921/2024 WP(C)/9758/2024	SEBATI JENA VS	GIRISH CHANDRA SAHU VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-WP(C)/6010/2024 WP(C)/9759/2024	STATE OF ODISHA MAHESWAR DAS VS STATE OF ODISHA	PADMAJA PATTNAIK VS	// // ()
444	D-WP(C)/16557/2024 WP(C)/9760/2024	JASMIN SAHOO VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
445	D-WP(C)/15927/2024 WP(C)/9761/2024	DIBYALOHAN MOHANTA VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //
446	D-WP(C)/17511/2024 WP(C)/9762/2024	MANAS PANDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// () //
447	D-WP(C)/16572/2024 WP(C)/9763/2024	BISHNU PRASAD JENA VS STATE OF ORISSA	SANJAY KUMAR DAS VS	// () //
448	D-WP(C)/17183/2024 WP(C)/9764/2024	KANCHANA PANDIT VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
449	D-WP(C)/7151/2024 WP(C)/9765/2024	SUSHILA KUMARI SAHOO VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //
450	D-WP(C)/17239/2024 WP(C)/9766/2024	K. SATISH KUMAR SUBUDHI VS UNION OF INDIA	JAGAMOHAN PATTANAİK VS	// () //
451	D-WP(C)/17508/2024 WP(C)/9767/2024	SUBASH CHANDRA PANDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// () //
452	D-WP(C)/16558/2024 WP(C)/9768/2024	KELU CHARAN SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
453	D-WP(C)/7518/2024 WP(C)/9769/2024	SANTILATA MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-WP(C)/17477/2024 WP(C)/9770/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
455	D-WP(C)/16738/2024 WP(C)/9771/2024	RASHMI RANJITA DAS VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
456	D-WP(C)/17482/2024 WP(C)/9772/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
457	D-WP(C)/17481/2024 WP(C)/9773/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
458	D-WP(C)/13483/2024 WP(C)/9774/2024	RAKESH SAMAL @ RAKESH KUMAR SAMAL VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
459	D-WP(C)/16739/2024 WP(C)/9775/2024	TARACHAND SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
460	D-WP(C)/16496/2024 WP(C)/9776/2024	BAGADU LAKSHMI PATHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
461	D-WP(C)/17484/2024 WP(C)/9777/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
462	D-WP(C)/16819/2024 WP(C)/9778/2024	MANORANJAN DORA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
463	D-WP(C)/17476/2024 WP(C)/9779/2024	SIBAYN MOHANTY VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
464	D-WP(C)/17478/2024 WP(C)/9780/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
465	D-WP(C)/17662/2024	SAGAR LUGUN	GYANENDRA CHANDRA SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9781/2024	VS STATE OF ODISHA	VS	0 //
466	D-WP(C)/17510/2024 WP(C)/9782/2024	DHRUBA CHARAN SAHOO VS INDIAN BANK, ZONAL OFFICE, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
467	D-WP(C)/17660/2024 WP(C)/9783/2024	AJAY XESS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
468	D-WP(C)/17486/2024 WP(C)/9784/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
469	D-WP(C)/17664/2024 WP(C)/9785/2024	ABHISHEK KISHAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
470	D-WP(C)/17474/2024 WP(C)/9786/2024	DINESH CHANDRA MOHANTY VS R.T.O., TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
471	D-WP(C)/17417/2024 WP(C)/9787/2024	PREMSILA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
472	D-WP(C)/17418/2024 WP(C)/9788/2024	M/S SANKAR SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
473	D-WP(C)/16939/2024 WP(C)/9789/2024	RANKA PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
474	D-WP(C)/16791/2024 WP(C)/9790/2024	HITESH KUMAR CHALAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
475	D-WP(C)/17433/2024 WP(C)/9791/2024	M/S. LAXMI SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
476	D-WP(C)/16885/2024 WP(C)/9792/2024	DILLIP KUMAR MISHRA VS	NIHAL RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-WP(C)/17780/2024 WP(C)/9793/2024	INSTITUTE OF MATHEMATIC AND APPLICATIONS, BBSR DR.SAMPARNA PRUSTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// // ()
478	D-WP(C)/17411/2024 WP(C)/9794/2024	M/S. SARITA DEVI RUNGTA, JHARSUGUDA VS DY. COMMNR., GST AND CENTRAL EXCISE, JHARSUGUDA	ZENISH MARY WALLACE VS	// ()
479	D-WP(C)/16889/2024 WP(C)/9795/2024	SASIKANTA SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// ()
480	D-WP(C)/17349/2024 WP(C)/9796/2024	PRANABANDHU BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// ()
481	D-WP(C)/17432/2024 WP(C)/9797/2024	M/S ACRUX REALCON PRIVATE LTD., KHURDA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// ()
482	D-WP(C)/17434/2024 WP(C)/9798/2024	M/S ACRUX REALCON PRIVATE LTD., BBSR, KHURDA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// ()
483	D-WP(C)/14675/2024 WP(C)/9799/2024	THE EXECUTIVE ENGR(ELECTRICAL), VIGILANCE AND ENFORCEMENT CELL(TPSON), BBSR VS ASHOK KUMAR RATH	SURESH CHANDRA DASH VS	// ()
484	D-WP(C)/17659/2024 WP(C)/9800/2024	RAJU LOHAR VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// ()
485	D-WP(C)/17654/2024 WP(C)/9801/2024	ANJALI ORAM VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// ()
486	D-WPCRL/1929/2024 WPCRL/38/2024	BARSHARANI JENA @ DAS VS STATE OF ODISHA	AKHAYA BISWAL VS	BADAGODA P.S. /98 /2022 ()
487	D-ABLAPL/8745/2024 ABLAPL/3990/2024	ARU KHATUA @ ALOK KUMAR KHATUA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BANARAPAL /231 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/11199/2024 ABLAPL/3991/2024	SUNANI PAL @ SUSANTI PAL @ SUSANTI PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /18 /2024 () //
489	D-ABLAPL/10013/2024 ABLAPL/3992/2024	MANA @ MANORANJAN SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	TIGIRIA /196 /2023 () //
490	D-ABLAPL/11200/2024 ABLAPL/3993/2024	BHAGYADHARA MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /84 /2024 () //
491	D-ABLAPL/11227/2024 ABLAPL/3994/2024	BABUL SENAPATI VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	ASTARANGA /225 /2023 () //
492	D-ABLAPL/10145/2024 ABLAPL/3995/2024	ABINASH SRIBASTABA VS STATE OF ODISHA	SASMITA SETHI VS	NANDANKANAN /79 /2024 () //
493	D-ABLAPL/11236/2024 ABLAPL/3996/2024	BALIA SASMAL @ BALIA SWAIN VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	CDA-II /41 /2024 () //
494	D-ABLAPL/11280/2024 ABLAPL/3997/2024	AMEET KUMAR JENA @ AMIT KUMAR JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	TOMANDO /107 /2024 () //
495	D-ABLAPL/10232/2024 ABLAPL/3998/2024	SANGITA MOHAPATRA @ SANGITA LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /666 /2023 () //
496	D-ABLAPL/11293/2024 ABLAPL/3999/2024	NARENDRA BARIHA @ ADPATA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /100 /2024 () //
497	D-ABLAPL/11110/2024 ABLAPL/4000/2024	SANTOSH KUMAR SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /211 /2024 () //
498	D-ABLAPL/11335/2024 ABLAPL/4001/2024	SUDAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /169 /2023 () //
499	D-ABLAPL/11113/2024	BENUDHAR MUDULI	BISHWA RANJAN SAHU	BANKI /106 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4002/2024	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/11435/2024 ABLAPL/4003/2024	PRADEEP JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /116 /2024 () //
501	D-ABLAPL/11139/2024 ABLAPL/4004/2024	TAINA PARIDA @ DUSHASANA PARIDA VS STATE OF ODISHA	MANAS RANJAN PATRA VS	BHUBAN /164 /2024 () //
502	D-ABLAPL/11185/2024 ABLAPL/4005/2024	SWATI SUCHARITA SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	BHARATPUR PS /240 /2023 () //
503	D-ABLAPL/9400/2024 ABLAPL/4006/2024	SATYANANDA SAHU VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	PADAMPUR /46 /2024 () //
504	D-ABLAPL/9992/2024 ABLAPL/4007/2024	SUBHADRA BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 () //
505	D-ABLAPL/10149/2024 ABLAPL/4008/2024	MANJU TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 () //
506	D-ABLAPL/11193/2024 ABLAPL/4009/2024	TOPHAN KUMAR DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	GRAM GANJAM /76 /2024 () //
507	D-ABLAPL/10367/2024 ABLAPL/4010/2024	DIPAK KUMAR ROUT VS STATE OF ODISHA	DINESH CHANDRA RAY VS	PATKURA /85 /2024 () //
508	D-ABLAPL/11196/2024 ABLAPL/4011/2024	BASANTI DEI VS STATE OF ODISHA	BIJAY SWAIN VS	BOLAGARH P.S. /83 /2024 () //
509	D-ABLAPL/10804/2024 ABLAPL/4012/2024	SUJAY NATH @ SUJAYA KUMAR NATHA SHARMA @ CHAGULU VS STATE OF ODISHA	AMLAN MOHANTY VS	ALAKUNDA /57 /2024 () //
510	D-ABLAPL/10926/2024 ABLAPL/4013/2024	SK. GOLAM VS	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /7 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
511	D-ABLAPL/9959/2024 ABLAPL/4014/2024	STATE OF ODISHA PUNA KIMBAKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// GUDARI /38 /2020 () //
512	D-ABLAPL/10994/2024 ABLAPL/4015/2024	SK. USMAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /168 /2024 () //
513	D-ABLAPL/11182/2024 ABLAPL/4016/2024	KAILASH CHANDRA MOHANTY @ KUNA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /146 /2024 () //
514	D-ABLAPL/11197/2024 ABLAPL/4017/2024	DASARATHI SAHOO VS STATE OF ODISHA	BISHWA RANJAN SAHOO VS	BANKI /106 /2024 () //
515	D-ABLAPL/10562/2024 ABLAPL/4018/2024	NIRMAL MALLIK @ GILA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /159 /2024 () //
516	D-ABLAPL/9398/2024 ABLAPL/4019/2024	LAXMI SAHU VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	PADAMPUR /46 /2024 () //
517	D-ABLAPL/11298/2024 ABLAPL/4020/2024	MADHU NAIK @ MADHU SUDAN NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /87 /2024 () //
518	D-ABLAPL/10317/2024 ABLAPL/4021/2024	MANDAKINI DAS VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHAIRA /16 /2024 () //
519	D-ABLAPL/11339/2024 ABLAPL/4022/2024	DINABANDHU JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BAGHAMARI /36 /2024 () //
520	D-ABLAPL/11186/2024 ABLAPL/4023/2024	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E 2(B)CC/0000005/2024
521	D-ABLAPL/11421/2024 ABLAPL/4024/2024	RATAN KUMAR SAHU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PLANTSITE /240 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
522	D-ABLAPL/11226/2024 ABLAPL/4025/2024	BISHNU @ PRAKASH KUMAR BEHURA VS STATE OF ODISHA	UTKAL KESHARI NAYAK VS	//0 () //
523	D-ABLAPL/11423/2024 ABLAPL/4026/2024	BABUNA BEHERA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	BADAMBADI /91 /2024 () //
524	D-ABLAPL/11267/2024 ABLAPL/4027/2024	L. SANJAY @ SANJAY LALAN VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	RAGHUNATHPALI /200 /2024 () //
525	D-ABLAPL/11425/2024 ABLAPL/4028/2024	NARAYAN MALLICK VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /322 /2024 () //
526	D-ABLAPL/11279/2024 ABLAPL/4029/2024	DHANURJAYA GOUDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /119 /2024 () //
527	D-ABLAPL/11430/2024 ABLAPL/4030/2024	SK. REHMET VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ADVA /134 /2023 () //
528	D-ABLAPL/11422/2024 ABLAPL/4031/2024	ATUL @ ATAL KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	KEONJHAR SADAR /18 /2010 () //
529	D-ABLAPL/11259/2024 ABLAPL/4032/2024	BISWA RANJAN PAL VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	CHANDRASEKHARPUR /40 /2024 () //
530	D-ABLAPL/9850/2024 ABLAPL/4033/2024	LOKANATH SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	BADAMBADI /53 /2024 () //
531	D-ABLAPL/10989/2024 ABLAPL/4034/2024	DR. ASHOK KUMAR DORA VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	BADAGODA P.S. /169 /2024 () //
532	D-ABLAPL/11558/2024 ABLAPL/4035/2024	SUBAL SAHOO @ SAHU VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 J.M.F.C.,KANTAMAL(Baudh) 2(C)CC/0000003/2024
533	D-ABLAPL/11149/2024	SATYABAN BARAH	ASUTOSH TRIPATHY	BANARAPAL /110 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4036/2024	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/8695/2024 ABLAPL/4037/2024	PRASANTA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /89 /2024 () //
535	D-ABLAPL/10381/2024 ABLAPL/4038/2024	SURYAKANTI KHANDA VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH SADAR /101 /2024 () //
536	D-ABLAPL/10280/2024 ABLAPL/4039/2024	RIPU @ RAKESH PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /157 /2022 () //
537	D-ABLAPL/11502/2024 ABLAPL/4040/2024	RAHUL RAKSHIT VS STATE OF ODISHA	MAHES DAS VS	SAMBALPUR TOWN /427 /2023 () //
538	D-ABLAPL/11460/2024 ABLAPL/4041/2024	BHIKARI KHATUA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /35 /2017 () //
539	D-ABLAPL/8831/2024 ABLAPL/4042/2024	JALPA MODI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MALGODOWN /68 /2024 () //
540	D-ABLAPL/11456/2024 ABLAPL/4043/2024	DEBIPRIYA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BRAHMANITARANG /38 /2024 () //
541	D-ABLAPL/11514/2024 ABLAPL/4044/2024	RATAN MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA SADAR /66 /2024 () //
542	D-ABLAPL/8849/2024 ABLAPL/4045/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 S.D.J.M.,PURI(Puri) ICC/0000425/2019
543	D-ABLAPL/11458/2024 ABLAPL/4046/2024	BADRINARAYAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0001236/2024
544	D-ABLAPL/11238/2024 ABLAPL/4047/2024	DHARANIDHAR JUAD VS	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /500 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
545	D-ABLAPL/11240/2024 ABLAPL/4048/2024	STATE OF ODISHA SEIKH SITARULLA VS	ANANTA NARAYAN PATTANAYAK VS	// BADAMBADI /100 /2024 J.M.F.C,CUTTACK(Cuttack)
546	D-ABLAPL/11241/2024 ABLAPL/4049/2024	STATE OF ODISHA JANMA JAYA BARAL VS	SARADA PRASAD DASH VS	ICC/0000121/2023 RAMACHANDI /18 /2024 ()
547	D-ABLAPL/11243/2024 ABLAPL/4050/2024	STATE OF ODISHA PRAKASH BEHERA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// JENAPUR /100 /2024 () //